

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

14. CA 108/2024 In C P (CAA) 50(MB)2024
In C.A.(CAA)269(MB)2023

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 15.07.2024**

NAME OF THE PARTIES: - AMNS Khopoli Limited
IN THE MATTER OF
AMNS KHOPOLI LIMITED

Section: - Rule 11 of NCLT Section 230-232 of Companies Act, 2016

ORDER

CA.No.108/2024 In C.P.(CAA)/50(MB)2024 In C.A.(CAA)269(MB)2023:

Presence: -

Adv. Shyam Kapadia a/w Ms. Vatsala Kumar, Ms. Samrudhi Chothani and
Mr. Anirudha Banerji Petitioner.

List this matter on **12.08.2024**.

Sd/-
ANIL RAJ CHELLAN
Member (Technical)

JAGDISH

Sd/-
KULDIP KUMAR KAREER
Member (Judicial)